

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Rana Vikram Singh will take up the following case today i.e. on 19th August, 2026 at 3.30 P.M. in Court No. 109 (Cent. Building).

FOR JUDGEMENT

1. CR. MISC./53430/2016
QUASHING (498A,32 F QSH OF ORDER
OF

6 KAJAL KUMARI AND ORS
VS STATE OF BIHAR AND
ANR

MUKESH KUMAR
SINGH

SRI AHTASH ALI
KHAN
SATYA PRAKASH

Patna High Court
Dated, 19th August, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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